

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. IA 2260/2022 IA 2943/2022 In C.P.(IB)/1554(MB)2017

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - IA 2260/2022 Ravindra N Athavale

V/s

Calyx Chemicals & Pharmaceuticals Ltd.
IA 2943/2022 Dnyanaba Namdeo
Karande

V/s

Calyx Chemicals & Pharmaceuticals Ltd.
IN THE MATTER OF
State Bank of India

V/s

Calyx Chemical Pharmaceuticals Ltd.

APPEARANCES: -

FOR THE APPLICANT : Adv. Devarajan Raman

FOR THE RESPONDENT : None present

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **21.04.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)